

But before he could reach the train and attract the attention of the Driver, the collision had taken place.

As a result of the accident, 4 persons were killed—3 on the spot and 1 subsequently in the Palasa Railway Dispensary—9 were injured seriously and 7 slightly. Of the injured, 3 were engine crew, the rest were passengers in the Third-Luggage and brake van next to the engine of No. 46 Down.

The injured persons were removed to the Palasa Railway Dispensary in the bus taken by the Station Master, at about 13.45 hours, where first aid was rendered. From there, they were transferred to the Government Hospital at Berhampore by an ambulance train which left Palasa at 18.50 hours and arrived at Berhampore at 21.55 hours. The injured are stated to be progressing satisfactorily in the hospital.

Through communication was restored at 8.30 hours on 20th August, 1957.

The Government Inspector of Railways, Calcutta, commenced his statutory enquiry into the accident on 20th August, 1957.

BUSINESS ADVISORY COMMITTEE

Seventh Report

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to move:

"That this House agrees with the Seventh Report of the Business Advisory Committee presented to the House on the 23rd August, 1957."

Shri Supakar (Sambalpur): I would like to suggest that the time allotment for the Legislative Councils Bill, 1957 may be increased.

Shri Satya Narayan Sinha: Government had suggested 4 hours. But the

Business Advisory Committee unanimously recommended 8 hours and we have agreed to that. Any further extension is more than one can think of.

Mr. Speaker: Originally 50 hours were thought of for the whole scheme; then they were increased to 79 hours. Now again it has been increased. Therefore, possibly we will have to sit beyond the 13th September also. Anyhow, we shall try our best to finish the work before that date. Any further extension will mean additional expenditure of time. The whole scheme has been evolved.

Now I shall put the motion to the vote of the House.

Shri Naushir Bharucha (East Khadesh): The third paragraph of the committee's report says that the committee recommend that the Appropriation (No. 4) Bill may be introduced and passed on the 24th August, 1957. That may not be possible. Therefore, the report may be adopted with the exception of paragraph 3. z

Mr. Speaker: Today is 24th August. The hon. Member says, it may not be possible. Why not?

Shri Naushir Bharucha: Because it has not yet been circulated.

Mr. Speaker: We may waive all notices. No change has been made. I shall now put the motion to the vote of the House.

The question is:

"That this House agrees with the Seventh Report on the Business Advisory Committee presented to the House on the 23rd August, 1957."

The motion was adopted.